

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1926
TO BE ANSWERED ON 28.07.2016**

REQUIREMENT OF ELECTRICITY

1926. SHRI MALYADRI SRIRAM:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has taken any initiative to meet the requirement of electricity across the country, if so, the details thereof including per day consumption in urban and rural areas across the country; and
- (b) whether the Government has achieved the target fixed during the last two years for the generation of electricity, if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : **Electricity is a concurrent subject. Twenty four hours (Round the clock) supply of electricity to all the consumers in a State / UT is within the purview of the respective State Government / State Power Utility. The Government of India supplements the efforts of the State Governments by establishing power plants in Central Sector through CPSUs and allocating power there from to them.**

Government of India have taken a joint initiative with the respective State Governments for preparation of State specific documents for providing 24x7 Power For All (PFA) to all households/homes, industrial & commercial consumers and adequate supply of power to agricultural consumer as per State Policy. This initiative aims at ensuring uninterrupted supply of quality power to existing consumers and providing access to electricity to all unconnected consumers.

State wise details estimated per day consumption/per household in urban and rural areas are given at Annex.

(b) : **The details of generation of electricity viz-a-vis the target during the last two years is given below:-**

| | Target (Billion Units) | Achievement (Billion Units) | Achievement (%) |
|----------------|-----------------------------------|--|----------------------------|
| 2014-15 | 1023.0 | 1048.67 | 102.5 |
| 2015-16 | 1137.5 | 1107.82 | 97.4 |

ANNEX

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1926 TO BE ANSWERED IN THE LOK SABHA ON 28.07.2016.

| States | 2015-16 | | 2016-17 | | 2017-18 | | 2018-19 | |
|-------------------|---------|-------|---------|-------|---------|-------|---------|-------|
| | Rural | Urban | Rural | Urban | Rural | Urban | Rural | Urban |
| Karnataka | 1.31 | 3.30 | 1.45 | 3.62 | 1.60 | 3.97 | 1.77 | 4.35 |
| Sikkim | 3.50 | 5.26 | 3.60 | 5.32 | 3.70 | 5.36 | 3.80 | 5.40 |
| Gujarat | 1.50 | 4.03 | 1.62 | 4.36 | 1.75 | 4.71 | 1.89 | 5.08 |
| Bihar | 1.60 | 5.00 | 1.90 | 6.00 | 2.20 | 6.50 | 2.50 | 7.00 |
| Telangana | 1.62 | 4.68 | 1.85 | 5.26 | 3.36 | 5.90 | 3.56 | 6.60 |
| Meghalaya | 1.53 | 6.45 | 1.60 | 6.91 | 1.66 | 7.39 | 1.73 | 7.91 |
| Maharashtra | 1.71 | 3.22 | 1.85 | 3.47 | 2.00 | 3.75 | 2.16 | 4.05 |
| Jharkhand | 1.87 | 4.42 | 2.21 | 5.49 | 2.55 | 6.57 | 3.00 | 8.00 |
| Assam | 1.71 | 3.36 | 1.95 | 3.83 | 2.19 | 4.30 | 2.43 | 4.77 |
| Chhattisgarh | 1.93 | 7.46 | 2.00 | 7.87 | 2.07 | 8.30 | 2.15 | 8.75 |
| Rajasthan | 2.30 | 6.10 | 2.50 | 6.80 | 2.80 | 7.40 | 3.00 | 8.00 |
| Uttarakhand | 2.42 | 4.90 | 2.59 | 5.24 | 2.77 | 5.61 | 2.97 | 6.00 |
| Odisha | 2.30 | 4.70 | 2.42 | 4.98 | 2.54 | 5.28 | 2.67 | 5.60 |
| Haryana | 2.50 | 6.80 | 2.70 | 7.40 | 3.00 | 8.20 | 3.30 | 9.00 |
| Kerala | - | 3.55 | - | 3.80 | - | 4.07 | - | 4.35 |
| Punjab | 4.43 | 6.93 | 4.87 | 7.49 | 5.36 | 8.09 | 5.89 | 8.73 |
| Goa | 4.85 | 5.09 | 5.02 | 5.27 | 5.20 | 5.45 | 5.38 | 5.64 |
| Arunachal Pradesh | 0.8 | 3.05 | 1.02 | 3.88 | 1.34 | 4.98 | 1.69 | 6.01 |
| D & N Haveli | - | 5.09 | - | 5.56 | - | 6.07 | - | 6.63 |
| Lakshadweep(all) | - | 4.91 | - | 5.09 | - | 5.29 | - | 5.50 |
| J & K | 3 | 5.2 | 3.7 | 5.9 | 4.3 | 6.6 | 4.9 | 7.4 |
| Madhya Pradesh | 1.67 | 4.16 | 1.89 | 4.34 | 2.14 | 4.52 | 2.43 | 4.71 |
| Mizoram | 1.7 | 4.63 | 1.85 | 5.23 | 2.05 | 5.91 | 2.25 | 6.68 |
| Himachal Pradesh | 1.63 | 6.29 | 1.76 | 6.52 | 1.9 | 6.75 | 2.05 | 6.99 |
| Delhi | - | 9.05 | - | 9.05 | - | 9.05 | - | 9.05 |
| Daman & Diu | - | 5.27 | - | 5.51 | - | 5.76 | - | 6.03 |
| Chandigarh | - | 11.29 | - | 12.13 | - | 13.03 | - | 14 |
| Tripura | 1.32 | 4.31 | 1.39 | 4.66 | 1.46 | 5.03 | 1.53 | 5.43 |
| Tamil Nadu | 1.95 | 4.49 | 2.05 | 4.71 | 2.15 | 4.95 | 2.26 | 5.2 |
| Manipur | 1.33 | 2.58 | 1.53 | 3.1 | 1.76 | 3.41 | 1.84 | 3.75 |
| Uttar Pradesh | 2.78 | 5.82 | 3.31 | 6.61 | 3.36 | 6.93 | 3.74 | 7.82 |
| Puducherry | - | 5.87 | - | 5.95 | - | 6.04 | - | 6.12 |
| A & N Islands | 2.47 | 3.96 | 2.59 | 4.16 | 2.72 | 4.37 | 2.86 | 4.59 |
| West Bengal | 1.28 | 3.44 | 1.33 | 3.49 | 1.38 | 3.54 | 1.43 | 3.59 |
| Nagaland | 1.96 | 5.88 | 2.2 | 6.64 | 2.46 | 7.5 | 2.76 | 8.48 |
